

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 5<sup>th</sup> April, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

| S.NO.                              | CASE NO.  | PARTIES   | COUNSEL FOR PARTIES  |
|------------------------------------|---|---|--|
| <b>FOR ADMISSION</b>               |   |   |  |
| 1.                                 | <b>Contempt Application No. 02/2016</b> in O.A. No. 124/2016              | Money Goyal & Akash Seth<br>Vs.<br>Ministry of Environment & Forests & Ors.             | Mr. Harminder Syal & Mr. Akash Seth, Adv. for Applicant  |
| 2.                                 | Original Application No. 152/2016   | Farhad Ali<br>Vs.<br>State of U.P. & Ors.   | Mr. Ansar Ahmad Chaudhary, Adv. for Applicant  |
| 3.                                 | Original Application No. 156/2016   | Taurant Projects Ltd.<br>Vs.<br>National Buildings Construction Corporation Ltd. & Anr. | Mr. Raman Gandhi, Adv. for Applicant   |
| 4.                                 | Original Application No. 157/2016 (M.A. No. 313/2016 & M.A. No. 314/2016) | Yogender Saw<br>Vs.<br>Ministry of Environment & Forest & Ors.                          | Mr. Rahul Pandey & Mr. Satya Prakash, Adv. for Applicant   |
| <b>FOR COMPLETION OF PLEADINGS</b> |   |   |  |
| 5.                                 | Original Application No. 402/2015   | Nithin Chandran<br>Vs.<br>Union of India & Ors.   | Mr. Piyush Singh, Adv. for Applicant<br><br>Ms. Vandana Bakshi, Adv. for R-2<br>Mr. Ankur Chhibber, Adv. for R-3 & 4<br>Mr. Harsh Singhal, Adv.  |
| <b>FOR HEARING</b>                 |   |   |  |
| 6.                                 | Original Application No. 01/2012 (M.A. No. 146/2014)                      | Sanjay Agnihotri<br>Vs.<br>Union of India & Ors.  | Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant<br><br>Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-2<br>Mr. Rajkumar, Adv. & Mr. Bhupender Kumar, LO for R -3<br>Mr. Gautam Kumar, Adv. for R- 4<br>Mr. Ravindra Kumar, Adv. for R-5<br>Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. for R – 6<br>Ms. Savitri Pandey, Adv. for R-10<br>Ms. Sakshi Popli, Adv. for DJB<br>Mr. Ravikant Pal, Adv. for State of Mizoram |
| 7.                                 | Original Application No. 29 (T <sub>HC</sub> )/2014 (CRLMP No. 963/2012)  | Om Prakash<br>Vs<br>State of Rajasthan & Ors.   | Mr. Suresh Kumar, Adv. for Applicant<br><br>Mr. Sunil Joshi, Adv. for R - 1<br>Mr. R.S. Mankad, Adv. for R – 2 & 3<br>Mr. Kamal Dave, Adv. for R – 4 to 6<br>Mr. Shiv Mangal Sharma, AAG with Mr. Ankit, Adv.  |

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| 8.  | Original Application<br>No. 453/2013<br>(M.A. No.1114/2013 &<br>M.A.No.1115/2013)   | Sh. Kalyan Bansingh & Ors.<br>Vs.<br>HIL Ltd. & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary,<br>Advs. for the Applicant<br><br>Mr. Ankur Khandelwal, Adv. For R-1<br>Mr. Pinaki Mishra, Sr. Adv. alongwith<br>Ms. Vanita Bhargava, Adv.<br>Mr. B. V. Niren, Adv. for R-2 & 5<br>Mr. Rahul Pratap, Adv. for R-3<br>Mr. Arvind Verma, Sr. Adv. with<br>Mr. Kumar Anurag Singh, Adv. for R-4<br>Ms.Anu Tyagi, Adv. for State of Jharkhand  |
| 9.  | Original Application<br>No.111/2014<br>(M.A.No.322/2014)  | Environics Trust<br>Vs.<br>Union of India & Ors.     | Mr.Rahul Choudhary, Adv. for Applicant<br><br>Mr. Vikas Malhotara, Adv. for R-1 to 3<br>Mr. S.S. Shamsbery, Adv. for R-4<br>Mr. Guntur Prabhakar, Adv. for R-5<br>Mr. Shibashish Misra, Adv. for R-6<br>Ms. Alpana Poddar & Mr. Raj Kumar,<br>Advs. for R-7<br>Mr. Dhananjay Baijal and Mr. Nikhil<br>Nayyar, Advs. for R-8<br>Mr. A.K. Panda, Sr. Adv and Mr. S. Panda,<br>Advs. for R-9<br>Mr. B. V. Niren, Adv. for R-10<br>Mr. C.K. Sucharita, Adv. for R-11<br>Mr. Kumar Anurag Singh, Adv. for R-12<br>Mr. ALok Kumar, Adv. for Daman & Dui<br>Mr. Arvind Verma, Sr. Adv. with Ms.<br>Priyanka Sinha, Adv. for State of Jharkhand<br>Mr. Devraj Ashok, Adv.for State of Karnataka<br>Mr. Shiv Mangal Sharma, AAG  |
| 10. | Original Application<br>No.113/2014   | Amar Singh<br>Vs.<br>Union of India & Ors.           | Mr.Rahul Choudhary, Adv. for Applicant<br><br>Mr. Vikas Malhotara, Adv. for R-1 to 3<br>Mr. Guntur Prabhakar, Adv. for R-5<br>Mr. N. Sai Vinod, Adv. for Andhra PPCB<br>Mr. Devraj Ashok, Adv. for Karnataka<br>Mr. B. V. Niren, Adv. for R-9   |
| 11. | Original Application<br>No. 162/2015<br>(M.A. No. 664/2015,<br>M.A. No. 1146/2015,<br><b>M.A. No. 246/2016 &amp;<br/>M.A. No. 318/2016)</b> | Pankaj Kr. Mishra<br>Vs<br>Union of India & Ors.     | Mr. M.Z. Chaudhary, Adv. for Applicant<br><br>Mr. Vishwendra Verma, Adv. for R-1<br>Mr. V. K. Shukla, Adv. for R-3<br>Mr. Rajkumar, Adv. for R-4<br>Ms. Savitri Pandey,Adv.for R-5,9 to 11&46<br>Mr. Daleep Dhyani, Adv. for R-6<br>Mr. Anup Sachmay & Ms. Shagun Matta,<br>Advs. for R-12 to 17, 22 to 28)<br>Mr. B. Veera Swamy, Adv. for R-19<br>Mr. G. Venkateswara Rao, Adv. for R-20<br>Mr. Bharat Sangal, Adv. for R-29 to 31<br>Mr. Shashank Manish, Adv. for R-33 & 36<br>Mr. Syed Shahid Hussain Rizvi for R-34, 35<br>& 40<br>Mr. Rajat Jariwal, Adv. for R-37<br>Mr. Pradeep Misra, Adv. for R-38 & 39<br>Mr. Vivek Singh, Adv. for R-43<br>Dr. Ashwani Bharadwaj, Adv. for R-44 & 45<br>Mr. Pawan Upadhy and Mr. Nishank<br>Kumar, Advs. for R-42<br>Mr. Rajul Shrivastav, Adv. for MPPCB<br>Mr. Shekhar G. Devasa & Mr. Manish<br>Tiwari, Advs.<br>Mr. Nitin Mishra, Adv.<br>Mr. Sahil Narang, Adv. |

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| 12. | Original Application No. 302/2015                         | S. N. Rohatgi<br>Vs.<br>Union of India & Ors.     | Mr. Sudhir Nagaar, Adv. for Applicant<br><br>Ms. P. Batra Singh, Adv. for R-1<br>Mr. Abhishek Paruthi, Adv. for R-2<br>Mr. Raj Kumar, Adv. for R-3<br>Mr. Balendu Shekhar, Adv. for R-5 to 7<br>Mr. Divij Kumar, Adv. for R-8<br>Mr. Tarunvir Singh Khehar, Adv. for R-12<br>Mr. Rakesh Khanna, Sr. Adv. with<br>Mr. Aly Mirza, Adv. for R-13<br>Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener |
| 13. | Original Application No. 438/2015<br>(M.A. No. 1016/2015) | Jan Sashaktikaran<br>Vs.<br>Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant<br><br>Mr. Rajesh K. Singh, Adv. for R-1<br>Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-2, 3, 5 to 9<br>Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-4   |

**Date : 5<sup>th</sup> April, 2016**  
**Time : After the above Bench**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

| <b>FOR HEARING</b> |  |   |   |
|--------------------|--|---|---|
| 1.                 | <b>M.A. No. 1166/2015 &amp;</b><br>(I.A. No. 2469/2009)<br><b>M.A. No. 1169/2015</b><br>(I.A. No. 3877/2015) in<br>W.P. (C) No. 202/1995 | T. N. Godavarman Thirumalpad<br>Vs.<br>Union of India & Ors.<br>(State of U.P. Through Secretary, Forest) | Mr. Anuvrat Sharma, Adv. for Applicant<br><br>Mr. Harin P. Rawal, Sr. Adv. with<br>Mr. Abhishek Choudhary, Adv. for UP<br>Ms. Divya Prakash Pandey, Adv. for R-1<br>Ms. Sakshi Popli, Adv. for MoEF<br>Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv.<br>Mrs. Sharmila Upadhyay, Adv.<br>Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv. |
| 2.                 | <b>M.A. No. 1164/2015 &amp;</b><br>(I.A. No. 2939/2010) in<br>W.P. (C) No. 202/1995  | T. N. Godavarman Thirumalpad<br>Vs.<br>Union of India & Ors.  | Mr. Pawan Upadhyay, Adv.<br><br>Mr. Harin P. Rawal, Sr. Adv. with<br>Mr. Abhishek Choudhary, Adv. for R-1<br>Ms. Sakshi Popli, Adv. for MoEF<br>Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv.<br>Mrs. Sharmila Upadhyay, Adv.<br>Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.  |
| 3.                 | <b>O.A. 494/2015</b> in<br>Civil Writ Petition No.<br>130/2011   | Bali Ram Singh<br>Vs.<br>State of Uttar Pradesh & Ors.  | Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant<br><br>Mr. Harin P. Rawal, Sr. Adv. with<br>Mr. Abhishek Choudhary, Adv. for R-1<br>Ms. Sakshi Popli, Adv. for MoEF<br>Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv.<br>Mrs. Sharmila Upadhyay, Adv.<br>Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.      |

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